

केन्द्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग / Baba Gangnath Marg
मुनिरका/ Munirka, नई दिल्ली/ 110067-New Delhi 110067

File No. 16/2/2005/CIC/Admn

Dated nd 22 November, 2018

ORDER

Subject:- Enhancement of Monetary Ceilings for Furniture/Furnishing provided free of rent at the Official Residence of Chief Information Commissioner and Information Commissioners of Central Information Commission.

Reference:- Commission's Meeting Minutes dated 22.11.2018.

Consequent upon the revision of monetary ceiling from ₹ 4,00,000/- to ₹ 8,00,000/- for furniture/furnishings to the Chief Election Commissioner of India (CECI) and other Election Commissioners of India (ECIs) pursuant to the issue of Notification dated 19th March, 2018 regarding Supreme Court and High Court Judges (Amendment) Rules, 2018 in the Gazette of India under G.S.R. 238 (E) by Ministry of Law and Justice, the entitlement of furniture/furnishings to be provided at the Official Residence of Chief Information Commissioner (CIC) and Information Commissioners (ICs) are revised in the Central Information Commission mutatis mutandis.

2. In terms of provisions of Section 13 (5) of the Right to Information Act, 2005 regarding term of office and conditions of service of Chief Information Commissioner and Information Commissioners of Central Information Commission have been equated with that of Chief Election Commissioner/Election Commissioners respectively. The service conditions of CEC/ECs are, inter alia, at par with that of Judges of Supreme Court of India and all facilities which are available to the Judges of the Supreme Court/CEC/ECs are available to the CIC/ICs of the Commission.

3. Thus the monetary ceiling for furniture/furnishings including electrical appliances to be provided free of rent at the Official Residence of Chief Information Commissioner and Information Commissioners are revised to ₹ 8,00,000/- (Rupees eight lakhs only).

4. Rent will be recoverable for such items of furniture/furnishings and electrical appliances that are provided in excess of these revised ceilings.

S. P. Beck

(S. P. Beck) 22.11.18

Joint Secretary (Admn)
Central Information Commission

Copy to:

1. PPS to CIC.
2. PPS to ICs.

3. PS to Secretary.
4. PS to Addl. Secretary.
5. PS to Registrar (Consultant).
6. JS (Admn)/JS (MR)/JS (Law)/JS (P&B)
7. All Deputy Secretaries/Dy. Registrars/Designated officers
8. PAO, Old JNU Campus, CIC, New Delhi.
9. Under Secretary (IR), DoPT, North Block, New Delhi
10. RTI Cell/CR-I/CR-II/Dak Section/Library/DDO/Legal Cell/Record Room/Cash Section
11. IFA, Ministry of PP & G&P, 'B' Wing, Lok Nayak Bhavan, Khan Market, New Delhi 110003
12. NIC, CIC for uploading on the website.
13. Guard File.